

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 21.

C.P. (IB)/1009(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Bank Of Maharashtra**

VS

Mrs. Kavita Ninad Mestry

For FC : Adv. Meet Pandya i/b Kay Legal LLP

For PG : Absent.

IBC under Sec. 95 (1)

ORDER

Heard the argument of Counsel for the FC and the matter is **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//